

MNLU-CS STUDENT LAW REVIEW



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CALL FOR PAPERS

Call for Papers: The Volume IV of
the MNLU-CS Student Law Review

SUBMISSIONS

- ✓ Research Articles: 4,000-8,000 words
- ✓ Case Comments: 2,500-5,000 words
- ✓ Book Review: 1,500-3,000 words
- ✓ Legislative Comments: 2,000-4,000 words
- ✓ Short Articles or Notes: 2,000-4,000 words

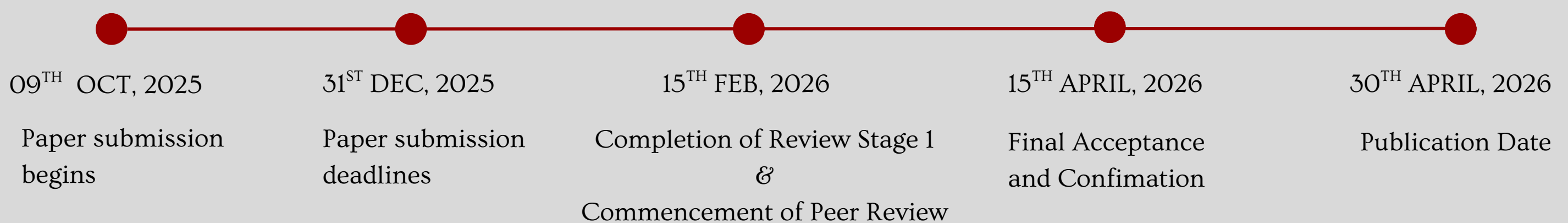
THEME

The MNLU-CS Student Law Review invites submissions on any Contemporary Legal Issue.

MNLU-CS STUDENT LAW REVIEW

The MNLU-CS Student Law Review (SLR) is a student-run, flagship annual publication that offers a platform to engage in contemporary legal debates. It's a double-blind, peer-reviewed journal that emphasizes interdisciplinary perspectives and original research.

IMPORTANT DATES



GENERAL SUBMISSION GUIDELINES

- Authors are informed not to resort to plagiarism and that the MNLU-CS follows zero tolerance against plagiarism.
- Co-authorship of up to 2 authors per submission is allowed..
- All writing should conform to The Bluebook: A Uniform System of Citation, 20th Edition.
- All submissions shall be sent to the [Google form](#) (in word format only). No other form of submission would be accepted.
- For further information, please refer to the [EDITORIAL POLICY](#).